

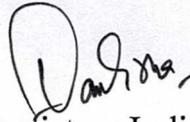
**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

N O T I C E

Take notice that in order to weed out the infructuous cases, the Advocates are requested to furnish the list of of infructuous cases which are 20 years old and above.

Take further notice that 20 years and above old cases listed in the month of September,2023 or thereafter, shall be listed after 15th August,2023 and shall be taken up for hearing with the consent of parties/counsels by seeking advancement of date of hearing, whenever needed. The list of all such matters is annexed herewith as Annexure-"A" (Division Bench Matters) and Annexure-"B" (Single Bench Matters).

Dated:-
05.08.2023


5.8.23
Registrar Judicial.

Annexure A

LIST OF DIVISION BENCH CASES PENDING IN SRINAGAR WING OF HIGH COURT UPTO YEAR 2003

Sr.No	TYPE	NO	YEAR	PETITIONER	RESPONDENT	NEXT DATE	PURPOSE NAME
1	OWP	526	2000	KHURSHID AHMAD MIR	HIGH COURT OF JANDK AND OTHERS (HCOURT)	2020-09-24	FOR ADMISSION NON FRESH
2	CRA	8	2002	NAZIR AHMAD BHAT	STATE		FOR FINAL HEARING
3	PIL	159	2002	SYED IQBAL TAHIR GEELANI	STATE OF JAMMU AND KASHMIR AND OTHERS	2023-09-20	FOR ADMISSION NON FRESH
4	CRAA	11	2003	STATE OF J AND K THROUGH ADDITIONAL ADVOCATE GENERAL	NAZIR AHMAD BHAT AND OTHERS	2023-08-22	FOR FINAL HEARING
5	OWP	385	2003	FAROOQ AHMAD PARRA	ORIENTAL INSURANCE COMPANY LIMITED THROUGH DIVISIONAL MANAGER		RESERVE FOR JUDGEMENT
6	OWP	629	2003	M/S M AND CO. THROUGH NAZIR AHMAD MIR	STATE OF JK THROUGH FINANCIAL COMMISSIONER AND ORS. (FINANCE)	2023-08-17	FOR FINAL HEARING

Annexure B

LIST OF SINGLE BENCH CASES PENDING IN SRINAGAR WING OF HIGH COURT UPTO YEAR 2003

Sr.No	TYPE	NO	YEAR	PETITIONER	RESPONDENT	NEXT DATE	PURPOSE NAME
1	CFA	15	1985	ALI MOHAMMAD DAR AND ORS (FOR DISPOSAL)	STATE OF JAMMU AND KASHMIR AND OTHERS	2023-08-31	FOR FINAL HEARING
2	OWP	114	1990	MOHD KHALIL QAZI AND ANOTHER	STATE OF JANDK AND ANOTHER	2023-09-05	FOR FINAL HEARING
3	OWP	1856	1991	IQBAL MUBARAK KHANYARI AND OTHERS	STATE OF THE JANDK AND OTHERS	2023-08-17	FOR FINAL HEARING
4	AA	38	1994	MIR FAIZ HUSSAIN AND OTHERS	STATE OF J AND K AND OTHERS	2023-08-22	FOR FINAL HEARING
5	AA	39	1994	MIR FAIZ HUSSAIN AND ORS	STTAE OF JK AND ORS	2023-08-22	FOR FINAL HEARING
6	AA	40	1994	FAIAZ HUSSAIN MIR	STATE OF JK AND ORS	2023-08-22	FOR FINAL HEARING
7	AA	41	1994	MIR FAIZ HUSSAIN AND ORS	STATE OF JK AND ORS	2023-08-22	FOR FINAL HEARING
8	AA	42	1994	MIR FAIZ HUSSAIN AND ORS	STATE OF JK AND ORS	2023-08-22	FOR FINAL HEARING
9	AA	43	1994	MIR FAIZ HUSSAIN AND ORS	STATE OF JK AND ORS	2023-08-22	FOR FINAL HEARING
10	AA	44	1994	MIR FAIZ HUSSAIN AND ORS	STATE OF JK AND ORS	2023-08-22	FOR FINAL HEARING
11	AA	45	1994	MIR FAIZ HUSSAIN AND ORS	STATE OF JK AND ORS	2023-08-22	FOR FINAL HEARING
12	AA	46	1994	MIR FAIZ HUSSAIN AND ORS	STATE OF JK AND ORS	2023-08-22	FOR FINAL HEARING
13	SWP	354	1994	DR. B. A. WANI	STATE OF JK AND OTHERS	2023-08-11	FOR ADMISSION

LIST OF SINGLE BENCH CASES PENDING IN SRINAGAR WING OF HIGH COURT UPTO YEAR 2003

Sr.No	TYPE	NO	YEAR	PETITIONER	RESPONDENT	NEXT DATE	PURPOSE NAME
							NON FRESH
14	OWP	926	1997	GHULAM NABI SHAWAL AND ANOTHER	UNION OF INDIA THROUGH SECRETARY AND OTHERS	2023-09-14	FOR FINAL HEARING
15	OWP	5	1998	MST. KUKLI AND OTHERS	SUSHIL KUMAR	2023-08-16	FOR ADMISSION NON FRESH
16	SWP	30	1998	DR. SHOWKAT ALI MUFTI	STATE OF J AND K THROUGH COMMISSIONER/ SECRETARY MEDICAL EDUCATION DEPARTMENT J AND K GOVT	2023-09-12	FOR FINAL HEARING
17	OWP	140	1998	INHABITANTS OF BAGHAT-I-BARZULLA	ADMINISTRATOR SRINAGAR MUNICIPALITY	2023-08-23	FOR ADMISSION NON FRESH
18	OWP	603	1998	ROOHI JAN AND CHILDREN	STATE OF JANDK AND OTHERS	2023-08-08	FOR FINAL HEARING
19	OWP	639	1998	MIR MUDASIR AND OTHERS	STATE OF JANDK AND OTHERS (REVENUE)	2023-07-24	FOR ADMISSION NON FRESH
20	MA	105	1999	IMTIYAZ AMHED MATOO AND ORS	GHULAM RASOOL SOFI AND ORS.	2023-08-22	FOR FINAL HEARING
21	OWP	238	1999	MANMOHAN SINGH GAURI	STATE OF JANDK AND OTHERS	2023-08-29	FOR FINAL HEARING
22	OWP	460	1999	MAN MOHAN SINGH GAURI	STATE	2023-08-29	FOR FINAL HEARING
23	OWP	486	1999	MANMOHAN SINGH GAURI	STATE OF J AND K AND ANOTHER (REVENUE)	2023-08-29	FOR FINAL HEARING
24	OWP	574	1999	UNIVERSITY OF KASHMIR THROUGH REGISTRAR	PROF. GH. NABI SIDIQI AND OTHERS	2023-09-05	FOR FINAL HEARING
25	OWP	706	1999	BAKSHI MUNIR AND OTHERS	STATE OF JK AND OTHERS (HOME DEPTT.)		RESERVE FOR JUDGEMENT

LIST OF SINGLE BENCH CASES PENDING IN SRINAGAR WING OF HIGH COURT UPTO YEAR 2003

Sr.No	TYPE	NO	YEAR	PETITIONER	RESPONDENT	NEXT DATE	PURPOSE NAME
26	MA	88	2000	CONSERVATOR OF FORESTS KASHMIR SOUTH CIRCLE	MOHAMMAD IQBAL AND OTHERS	2023-08-10	FOR FINAL HEARING
27	OWP	104	2000	BASHIR AHMAD AND OTHERS	STATE OF JANDK AND OTHERS (FINANCIAL COMMISSIONER)	2023-08-14	FOR ADMISSION NON FRESH
28	OWP	155	2000	M/S SHEIKH ENGG. AND CO THROUGH ITS PROPRIETOR GHULAM RASOOL SHEIKH	STATE OF JANDK AND OTHERS	2023-08-10	FOR FINAL HEARING
29	OWP	241	2000	MST. FATIMA AND OTHERS	STATE GOVT OF J AND K AND OTHERS	2023-08-10	FOR FINAL HEARING
30	OWP	337	2000	ATIQA BEGUM AND ORS	STATE GOVT OF J AND K OTHERS		FOR FINAL HEARING
31	OWP	525	2000	SHEIKH AIJAZ HUSSAIN AND ANOTHER	STATE GOVT OF J AND K ORS	2023-08-24	FOR FINAL HEARING
32	CFA	50	2001	TRUSTEES OF JK BANK EMPLOYEES PROVIDENT FUND TRUST	UNION OF INDIA THROUGH SECRETARY TO GOVT. OF INDIA MINISTRY OF FINANCE ORS		FOR FINAL HEARING
33	CFA	51	2001	JAMMU AND KASHMIR BANK EMPLOYEES GRATUITY FUND TRUST THROUGH DULY AUTHORIZED AGNET OF ITS TRUSTEES	UNION OF INDIA THROUGH SECRETARY TO GOVT. OF INDIA MINISTRY OF FINANCE AND ORS	2023-09-05	FOR FINAL HEARING
34	OWP	127	2001	MST. SHAZADA HUSSAIN THROUGH HER ATTORNEY MANZOOR AHMAD WANI	STATE OF JK AND ORS	2023-08-17	FOR FINAL HEARING
35	CPSW	158	2001	NISAR AHMAD SALROO	VIJAY BAKAYA PRINCIPAL SECRETARY TO GOVT EDUCATION DEPARTMENT	2002-04-13	FOR ORDERS(NON FRESH)
36	OWP	348	2001	UNION OF INDIA AND OTHERS	MOHAMMAD SHABAN RATHER AND OTHERS		FOR ADMISSION

LIST OF SINGLE BENCH CASES PENDING IN SRINAGAR WING OF HIGH COURT UPTO YEAR 2003

Sr.No	TYPE	NO	YEAR	PETITIONER	RESPONDENT	NEXT DATE	PURPOSE NAME
							NON FRESH
37	OWP	463	2001	MOHAMMAD ASLAM DAR	UNION OF INDIA AND OTHERS		FOR ADMISSION NON FRESH
38	OWP	498	2001	ZIYARAT BATAMALOO THROUGH MOHD MAQBOOL	JAMMU AND KASHMIR SPECIAL TRIBUNAL		FOR FINAL HEARING
39	OWP	515	2001	GHULAM NABI MIR AND OTHERS	STATE GOVT OF J AND K OTHERS	2023-08-08	FOR FINAL HEARING
40	OWP	547	2001	ALL JAMMU AND KASHMIR MUSLIM AUQAF TRUST	ALI MOHAMAD BHAT AND ANR.		FOR FINAL HEARING
41	OWP	107	2002	MOHAMMAD SHABAN MIR AND OTHERS	PUBLIC WORKS (P.W.D.)(State Government) THROUGH PRINCIPAL SECRETARY TO GOVT	2023-07-24	FOR ADMISSION NON FRESH
42	OWP	158	2002	GH. JEELANI SHAH AND ORS	STATE OF JK AND ORS (REVENUE)	2023-08-23	FOR ADMISSION NON FRESH
43	CPSW	331	2002	ZAIN-UL-ABIDIN RATHER	MR. M. A. BEDAR AND OTHERS	2023-08-23	FOR ORDERS(NON FRESH)
44	OWP	399	2002	KHAZIR MOHAMMAD LONE	STATE OF JAMMU AND KASHMIR AND OTHERS (REVENUE)	2023-09-12	FOR FINAL HEARING
45	SWP	1590	2002	MANJEET KOUR AND ORS.	MANAGING DIR.AND ANOTHER (INDUSTRIES)	2023-08-21	FOR ADMISSION NON FRESH
46	CRA	10	2003	ABDUL GANI AKHOON	STATE OF J AND K	2023-08-24	FOR FINAL HEARING
47	CSA	13	2003	KHURSHID AHMAD 5592, MANAGER SCALE I, JANDK BANK CENTRAL OFFICE	JANDK BANK LTD AND ORS.	2023-08-17	FOR FINAL HEARING

LIST OF SINGLE BENCH CASES PENDING IN SRINAGAR WING OF HIGH COURT UPTO YEAR 2003

Sr.No	TYPE	NO	YEAR	PETITIONER	RESPONDENT	NEXT DATE	PURPOSE NAME
48	CRA	15	2003	PARVAIZ AHMAD LONE	STATE OF JAMMU AND KASHMIR		RESERVE FOR JUDGEMENT
49	CFA	61	2003	STATE OF JK AND ANOTHER (PDD)	AMJAD HUSSAIN ANSARI AND ANOTHER		FOR FINAL HEARING
50	OWP	96	2003	BUILDING OPERATION CONTROLLING AUTHORITY AND ORS	MANZOOR AHMAD NOWSHEHRI AND ANOTHR	2023-08-24	FOR FINAL HEARING
51	OWP	99	2003	BUILDING OPERATION CONTROLLING AUTHORITY THROUGH ITS CHAIRMAN (COMMISSIONER S.M.C)	AIJAZ AHMAD BHAT AND ORS.	2023-08-24	FOR FINAL HEARING
52	MA	133	2003	SALEEM MOHI-UD-DIN	MOHD ASHRAF KHAN AND ORS	2023-09-05	FOR FINAL HEARING
53	OWP	146	2003	MOHAMMAD ASHRAF AND OTHERS	STATE GOVT OF J AND K OTHERS	2023-09-19	FOR FINAL HEARING
54	OWP	244	2003	DR. MOHAMMAD YOUSUF BHAT	STATE OF JAMMU AND KASHMIR AND OTHERS (HEALTH AND MEDICAL EDUCATION DEPARTMENT)	2023-08-21	FOR TAKING STEPS
55	OWP	348	2003	GULZAR AHMAD KHAN	STATE OF JK AND ORS	2023-08-09	FOR ORDERS(NON FRESH)
56	CPOWP	388	2003	SMT. SHAYAMA TICKOO	UNION OF INDIA AND ORS (BSF, CRPFF AND REVENUE)	2023-09-01	FOR ORDERS(NON FRESH)
57	OWP	561	2003	BUILDING OPERATIONS AUTH THROUGH ITS CHAIRMAN(COMMISSIONER SMC) .AND ORS.	MOHD ISMAIL SHEIKHA AND ORS.	2023-08-08	FOR FINAL HEARING
58	OWP	563	2003	BUILDING OPERATIONS THROUUGH ITS CHAIRMAN (COMMISSIONER SMC) AND ORS	MOHD SULTAN DAR AND ANOTHER	2023-08-08	FOR FINAL HEARING

LIST OF SINGLE BENCH CASES PENDING IN SRINAGAR WING OF HIGH COURT UPTO YEAR 2003

Sr.No	TYPE	NO	YEAR	PETITIONER	RESPONDENT	NEXT DATE	PURPOSE NAME
59	OWP	564	2003	BOCA THROUGH ITS CHAIRMAN (COMMISSIONER SMC)	MST. AMINA BEGUM AND ORS	2023-09-12	FOR FINAL HEARING
60	OWP	565	2003	BUILDING OPERATIONS SMC AND ORS	GULZAR AHMAD AND ORS	2023-09-20	FOR ORDERS(NON FRESH)
61	OWP	621	2003	VIJAY PAUL AND OTHERS	HAKHEEM MOHAMMAD YASEEN, HON'BLE MINISTER FOR REVENUE AND REHABILITATION JK AND OTHERS	2023-08-08	FOR FINAL HEARING
62	OWP	632	2003	MST. HAJIRA AND OTHERS	STATE OF JK AND OTHERS (REVENUE DEPARTMENT)		RESERVE FOR JUDGEMENT
63	OWP	712	2003	MST. JANA AND ORS	STATE OF J AND K THROUGH COMMISSIONER/SECRETARY TO GOVT (REVENUE DEPT)	2023-08-10	FOR FINAL HEARING
64	SWP	731	2003	K.B.PILLAI SM/PA BSF AND OTHERS	UNION OF INDIA THROUGH MINISTER OF HOME AFFAIRS AND ORS.	2023-08-29	FOR FINAL HEARING
65	CONSW	2512	2003	MOHAMMAD YOUSUF MIR	STATE OF JK AND ORS (POWER DEV. DEPT.)	2004-11-10	FOR ORDERS(NON FRESH)